

ITEM NO.1744

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 799-800/2021

STATE OF U.P.

Appellant(s)

VERSUS

MEENA ETC.

Respondent(s)

Date : 28-11-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
[IN CHAMBER]

For Appellant(s) Mr. Ankit Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Time of two more weeks is granted to file the fresh and
correct address of the respondents.

(INDU MARWAH)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
BRANCH OFFICER